

Item No.10

M.A. No.1828/2003 IN
O.A. No.257/2003

24.9.2003

6

Present : Shri S.K. Gupta for Shri B.S. Gupta,
learned counsel for the applicants

Shri K.R. Sachdeva, learned counsel for
the respondents

MA 1828/2003

As the grievance of the applicants has already
been redressed by the respondents by issuing the
orders during the pendency of the present MA. The MA
1828/2003 has become infructuous. Accordingly, MA
1828/2003 is dismissed.


(R.K. UPADHYAYA)
ADMINISTRATIVE MEMBER


(SHANKER RAJU)
JUDICIAL MEMBER

/ravi/